(b) Statutory rationing has already been withdrawn in Kanpur with effect from 16th January, 1968. There is no proposal to withdraw statutory rationing from Calcutta and Bombay.

Written Answers

PAY SCALES IN HEAD POST OFFICES

1028. CHAUDHARY A. **MOHAM** MAD: Will the Minister of COMMU NICATIONS be pleased to state (a) whether it is a fact that Time Scale Accountants of the Post Offices RMS Asstt. and and Accountants of the Head Post Offices and P.M.S. Head Record Offices, stand deprived of the common benefit of a separate higher scale of pay and change in the cadre after their passing the prescribed departmental examination; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS : (SHRI I. K. GUJRAL): (a) The Time Scale Accountants and Assistant Accountants in P.O. and KMS continue in the time scale of pay of Rs. 110-4-150 6-175-EB-6-205 -EB-7-240 and are granted in addition special pay of Rs. 30 and Rs. 20 p.m. respectively in consideration of their passing the examination and appointment as Time Scale Accountants/Assistant Accountants.

(b) They are compensated by grant of special pay at the rates mentioned at (a) above in addition to their own scale of pay viz. 110/240.

MIS-APPROPRIATION OF MONEY BELONGING TO CO-OPERATIVE SOCIETIES IN WEST BENGAL

1029. SHRI A. P. CHATTERJEE: Will the Minister of FOOD AND AG RICULTURE be pleased to state: M..'P(N)72RSS-0

(a) whether it is a fact that the Finance Minister of the Government of West Bengal, Shri Jyoti Basu, had directed prosecution on a complaint of misappropriation of huge sums of money belonging to Cooperative Societies (File No. 1446-67; DD/DDR(A) 844 dated the 28th June, 1967);

to Question

- (b) whether Dr. Profulla Chandra Ghosh countermanded the order of Shri Jyoti Basu after the United Front Ministry was dissolved and after he became the Chief Minister; and
- (c) if so, what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DE VELOPMENT AND CO-OPERATION (SHRI M. GURUPADASWAMY): (a) No, Sir.

fb) and (c) Do not arise.

BONUS PAID TO THE EMPLOYEES BY INDUSTRIAL ESTABLISHMENTS IN KAJASTHA S

LOSO. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of LABI >UR AND REHABILITATION be pleased to state:

- (a) whether it is a fact that in many industrial establishments in Rajasthan, the employers are committing irregularities in regard to the prescribed bonus and other facilities to be provided to their employees;
- (b) whether it is also a fact that there are a large number of such employees who have been continuously working in these establishments for the last 8 to 10 years but have not been confirmed so far; and
 - (c) if so, what Ls their number?